BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

EIGHTEENTH REPORT

(Presented on 25.11.2005)

The Business Advisory Committee held a sitting on Thursday , the 24^{th} November, 2005.

- 2. The Committee recommend the allocation of time to the following items of business as shown against each:
 - (1) The Punjab General Sales Tax (As in Force in the Union Territory of Chandigarh) Repeal Bill, 2005. (Consideration and passing)

½ hour

(2) The Prevention of Insults to National Honour (Amendment) Bill, 2005.

(Consideration and passing)

2 hours

(3) The State Emblem of India (Prohibition of Improper Use) Bill, 2004.

(Consideration and passing)

(4) The Disaster Management Bill, 2005 after it has been passed by Rajya Sabha.

(Consideration and passing)

3 hours

(5) Discussion on the Statutory Resolution seeking disapproval of the Taxation Laws (Amendment) Ordinance, 2005.

2 hours

(6) The Taxation Laws (Second Amendment) Bill, 2005. (Consideration and passing)

(7) Discussion on the Statutory Resolution seeking disapproval of the Manipur University (Amendment) Ordinance, 2005.

2 hours

(1) The Manipur University (Second Amendment)
Bill, 2005 after it has been passed by Rajya Sabha
(Consideration and passing)

NEW DELHI; <u>Dated the 24th November, 2005</u> Agrahayana 3, 1927 (Saka) SOMNATH CHATTERJEE Chairman Business Advisory Committee